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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 122/9/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017**

Name of the Company: Modi Hitech India Ltd
V/s.
Patel Heat Exchangers Pvt. Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MEHUL A. SURTI	ADV.	Petitioner	Mehul Surti
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2.	Rohan A. Shah	Adv.	Corporate debtor	Rash
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ORDER

Learned Advocate Mr. Mehul Surti present for Applicant/ Operational Creditor.
Learned Advocate Mr. Rohan Shah present for Respondent.

Proof of service of date of hearing filed.

Learned Advocate Mr. Rohan Shah filed Vakalatnama for Respondent.

Certificate of banker filed.

Respondents shall file objections if any.

List the matter for objections, if any and for hearing before admission on 03.10.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 22nd day of September, 2017.